

(c). The Government have approved the setting up of three new bone mills, the particulars of which are given below:—

| Name | Location | Capacity Per annum tons |
|--|-------------|-------------------------------|
| 1. M/s. Raj Traders Ltd., Kotah Jaipur | (Rajasthan) | 8,220 |
| 2. M/s. Knit Bone & Glue Works, Rajputana. | Rajputana. | 2,400 |
| 3. M/s. Faridabad Bone Mill. | Faridabad. | 18,320 |

Steps have been taken to develop a plant called a Bone Digester on the model of a similar one obtained from Japan. This Digester is meant for use in rural areas in order that bones may be steam-coked and crushed into bone-meal, nearer the sources of their availability. State Governments are taking steps to popularise this Digester. The existing undertakings in this line are encouraged to undertake manufacture of glue and gelatine.

N.E.S. BLOCKS

666. Dr. Satyawadi: Will the Minister of Planning be pleased to state:

(a) the amount allotted during 1954-55 to each Community Project and N.E.S. Blocks in the Punjab, Pepsu and Himachal Pradesh; and

(b) the amount spent on these Projects so far?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) The allotment of funds for the programme is made for a 3 year period. The phasing of expenditure for each year is made by the State Governments. The provision made in the State Budgets for 1954-55 is not available.

(b) The amount spent in each State upto 30th June, 1954 was as under:—

Punjab

For four Community Projects, 7 Community Development and 7 N.E.S. Blocks. Rs. 46.85 Lakhs.

PEPSU

For 1 Community Project, 1 Community Development and 4 N.E.S. Blocks—Rs. 12.82 Lakhs.

Himachal Pradesh

For 1 Community Project, 2 Community Development and 4 N.E.S. Blocks. Rs. 24.61 Lakhs.

GRANTS TO TRAVANCORE-COCHIN

667. Shri Achuthan: Will the Minister of Commerce and Industry be pleased to state the total amount (grants and loans, separately) given to Travancore-Cochin State in 1953 and 1954 (upto the 30th September) under each of the following heads:—

(i) Khadi

(ii) Small scale industries, and

(iii) handloom?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (i) to (iii). A statement is attached. [See Appendix IV, annexure No. 57.]

CENTRAL WATER AND POWER COMMISSION

668. Shri Randaman Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) the value of orders placed till the 31st October, 1954 by the Central Water and Power Commission with the following firms:—

(i) Messrs. William Jacks & Co., and

(ii) Messrs. Blackwood Hodge & Co.;

(b) how much of the orders have been executed;

(c) whether it is a fact that a large number of orders are still pending with the firms; and

(d) if so, the reasons therefor?

The Deputy Minister of Irrigation and Power (Shri Hathi): The information is being collected and will be laid on the Table of the House as soon as possible.